

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
CP(IB)/226(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Haq Steel Pvt Ltd
(Operational Creditor)
V/s
C M Smith & Sons Ltd

.....Applicant

.....Respondent

Order delivered on: 29/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Bhavik Nagori, Adv.
For the Respondent : Mr. Monaal Davawala, Adv.

ORDER

Transfer petition is pending before Hon'ble principal Bench, hence, matter stands adjourned to 26.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)